Supplementary Cause List-1 Sr. No.5

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Video Conference)

CRR No. 7/2013

Parveen Singh

.....Petitioner (s)

Through :- Mr. Amarvir Singh Manhas, Advocate (on audio Call from residence in Jammu)

V/s

Salim Khan and others

.....Respondent(s)

Through :- Mr. K. L. Pandita, Advocate (on audio Call from residence in Jammu)

Coram: HON'BLE MR. JUSTICE RAJNESH OSWAL, JUDGE

ORDER 08.06.2020

Mr. K. L. Pandita, learned counsel appearing on behalf the respondents

seeks an adjournment on the ground that he is out of station.

Adjourned.

List on 22.06.2020.

(RAJNESH OSWAL) JUDGE

Jammu 08.06.2020 (Rakesh)